

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-62/2023/4193/A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Raktim Duarah,
District & Sessions Judge,
Kamrup (M).

Dated Guwahati the ^{LL} 10 May, 2024

Sub: **Paid holiday.**

Ref:- Your letter No. DJK/4550/E, dtd. 04.05.2024.

Sir,

With reference to the above, I am to inform that, as per this Registry's Notification No.HC.VII-280/2011/3827/A, dated 08.08.2017, you are the competent authority for granting of all types of leave in case of Judicial Officers under your administrative control. This is for favour of your kind information and necessary action.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-62/2023/4194-4195/A, dated , 10-05-2024

Copy to:

1. Sri Sujit Kumar Ghosh, Additional District & Sessions Judge No. 1, Kamrup (M), Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.

10/05/24
JT. REGISTRAR (VIGILANCE)

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